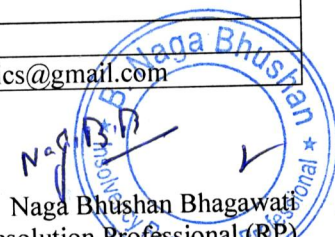


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. KARUTURI CERAMICS PRIVATE LIMITED OPERATING IN CERAMICS TILE INDUSTRY AT DECHERLA VILLAGE, I.PANGIDI PANCHAYAT, KOVVUR MANDAL, WEST GODAVARI DISTRICT, ANDHRA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Karuturi Ceramics Private Limited, PAN – AADCK9956H CIN - U26933AP2010PTC117739
2.	Address of the registered office	23-16-44, Jaigopal Bhavan, Haripuram, Rajahmundry, East Godavari, Andhra Pradesh, PIN – 533105
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plant Survey No : 152,177, Decherla Village, I.Pangidi Panchayat, Kovvur Mandal, West Godavari District, Andhra Pradesh, PIN - 534342
5.	Installed capacity of main products/ services	7000 sq. mtrs per day
6.	Quantity and value of main products/ services sold in last financial year	Rs. NIL
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	rp.karuturiceramics@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	rp.karuturiceramics@gmail.com
10.	Last date for receipt of expression of interest	02-July-2024
11.	Date of issue of provisional list of prospective resolution applicants	12-July-2024
12.	Last date for submission of objections to provisional list	17-July-2024
13.	Date of issue of final list of prospective resolution applicants	27-July-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-August-2024
15.	Last date for submission of resolution plans	31-August-2024
16.	Process email id to submit Expression of Interest	rp.karuturiceramics@gmail.com



Naga Bhushan Bhagawati
Resolution Professional (RP)

For Karuturi Ceramics Private Limited

(Under Corporate Insolvency Resolution Process)

Reg. No: IBBI/IPA-001/IP-P00032/2016-17/10085

H. No. 1-1-380/38, Ashok Nagar Extension, Hyderabad - 500020

Date: 15.06.2024

Place: Hyderabad